NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.06.2025 (FRIDAY)

CHENNAI BENCH (HYBRID MODE)

<u>10:30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 296/2025 For Urgent Hearing IA No. 865/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	
2.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K. Sivalingam, RP of NCS Sugars Ltd & 5 Ors.	Mr. Gokul G	
3.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Condone Delay IA No. 523/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors	Mr. Abhishek J	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 368/2025 (For Additional Docs) in Comp App (AT) (CH) No. 08/2025 For Direction IA No. 99, 100 & 101/2025	Nallapu Kiran Kumar Vs Enervision Services Pvt Ltd & 6 Ors	Ms. Deepika Murali	Ms. R Moneshaa- R1- R5
5.	IA No. 103/2025 (For Condone Delay) & IA No. 104/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Hari Kumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	

6.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian	
7.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025	Senthilkumar J & 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Restoration App No. 04 & 05/2025 in Comp App (AT) (CH) (Ins) No. 380/2024 Delay in refiling IA No. 1038/2024 To implead IA No. 1171/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd.	Mr. B Vijay	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd & 4 Ors	Mr. B Vijay	Mr. Ravi Rajagopalan R2- R4
10.	Comp App (AT) (CH) (Ins) No. 247/2021 For Stay IA No. 518/2021	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradan	Mr. Pradeep Joy-R1 Mr. Bijoy P Pulipra R2
11.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd WITH	Mr. P Elayarajkumar Mr. R Imayavaramban	Ms. Shubharanjani Ananth
12.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties & Developers Pvt Ltd	Mr. R Imayavaramban Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
13.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr.Y Suryanarayana R3, R6-R8

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14.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr	Ms. Preeti Mohan	Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2
15.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	Vijaya Hospitality and Resorts Ltd. Vs Saira Thampi Krishna & 9 Ors	Mr. CV Shailandran	Mr. Roshan Atiq- R4 R6 R9 R10
16.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr.	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
17.	Comp App (AT) (CH) (Ins) No. 205/2024 For Exemption IA No. 560 & 561/2024	Eltech Transformers Pvt Ltd Vs Lanarsy Infra Ltd	Ms. H Mubena Almas	Mr. S Chakrapani
18.	Comp App (AT) (CH) (Ins) No. 308/2024	Union Bank of India Vs P Venkateswara Rao & 14 Ors WITH	Mr. VVSN Raju Mr. Roshan Atiq	Mr. Rahul Balaji- R12
19.	Comp App (AT) (CH) (Ins) No. 349/2024 For Stay IA No. 956/2024	P Venkateswara Rao & 4 Ors. Vs Union Bank of India & 10 Ors	Mr. Vikram Hegde	
20.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
21.	Comp App (AT) (CH) (Ins) No. 436/2024 For Stay IA No. 1189/2024	S. Sathyanarayanan Vs IDBI Bank Ltd & 2 Ors.	Ms. Jayanthi K Shah	Mr. K Moorthy- R1
22.	Comp App (AT) (CH) (Ins) No. 440/2024 For Stay IA No. 1210/2024	Ashish Arjunkumar Rathi Vs Huzefa Fakhri Sitabkhan, RP of Ind-Barath Power Infra Ltd	Mr. Bhagavath Krishnan	Khaitan Legal Associates
23.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional	Mr. Vishnu	

24.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 2 Ors	Mr. AK Mylsamy	Ms. Shubharanjani Ananth- R3
25.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees Regional Provident Fund Commissioner-II (Legal), Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr	Mr. R Vishnu	
26.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 28/2022	Satya Sadasiva Basava Prasad & Anr Vs Shresht Industries Pvt Ltd	Mr. Deep Tarun Bisht	Mr. Y Hema Chander
28.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No. 263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt Ltd & 4 Ors.	Mr. Bijoy P Pulipra	Dr. KS Ravichandran R1- R3 Mr. Sankar P Panicker R4, R5
29.	Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr.R Imayavaramban	Mr. Nityavendhan K
30.	Comp App (AT) (CH) (Ins) No. 141/2021	BS Limited (In Liquidation) Vs Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr. B Dhanaraj- R5 Mr. S Chidambaram R13
31.	Comp. App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors.	Mr. Vipin Warrier	Mr. Yogindunath Sreenivas- R1, R3 & R4

32.	Comp App (AT) (CH) (Ins) No. 285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt. Ltd	Mr. Edward James	Mr. Perikal K Arjun
33.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3
34.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator- Khaitan Electricals Ltd. & Anr.	Mr.Sathiyanarayanan	Mr. Pranay Agarwal R1
35.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

(044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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